

- (v) Afforestation activities are undertaken under various External Aided Projects in Haryana, Tamil Nadu, Karnataka, Odisha, Himachal Pradesh, Tripura, Gujarat, Uttar Pradesh, Sikkim and Rajasthan.

Environment clearance to irrigation projects in Maharashtra

1899. DR. BHARAT KUMAR RAUT: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether it is a fact that proposals of some irrigation projects at Nagpur, Chandrapur, Bhandara and Hingoli districts of Maharashtra State are pending with the Ministry for long;
- (b) the current status of the proposals submitted by the Maharashtra Government; and
- (c) by when the approval to the proposals are likely to be accorded?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) to (c) Two irrigation projects from Maharashtra are pending for environmental clearance in the Ministry of Environment and Forests. These relate to Sapli Dam Project in Hingoli District of Maharashtra and Lendi Major irrigation. Project in Nanded and Nizamabad Districts of Maharashtra and Andhra Pradesh. These projects were considered and appraised under the provisions of EIA Notification, 2006 by the Expert Appraisal Committee (EAC) for River Valley and Hydroelectric Projects in its various meetings. Additional information from Government of Maharashtra as sought by EAC is awaited in respect of Lendi Project. With regard to Sapli Dam Project, it has been observed that the Public Hearing for Hingoli District has not been conducted in the manner prescribed in the EIA Notification, 2006. The State Government has, therefore, been requested to conduct Public Hearing in the Hingoli District.

Inspection of industrial units under Environmental Surveillance Scheme

1900. SHRI C.M. RAMESH: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) the details of the random inspection of industrial units carried out by the Central Pollution Control Board (CPCB) under the Environmental Surveillance Scheme; and

(b) the details of action taken by the CPCB during the last three years on the defaulting units, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN): (a) and (b) The Central Pollution Control Board (CPCB) has identified 17 categories of highly polluting industries. The CPCB during the last three years and in the current year upto October 2012 has carried out inspections of 918 industries under its Environmental Surveillance Squad (ESS) programme. The Statewise number of inspections carried by CPCB is given in Statement (*See below*). After the inspections, 292 directions have been issued under the Environment (Protection) Act, 1986 and 152 Directions have been issued to the State Boards under Section 18(1)(b) of the Water (Prevention and Control of pollution) Act, 1974 and Air (Prevention and Control of pollution) Act, 1981 Acts for securing compliance.

Statement

No. of inspections carried out by CPCB under ESS programme

State	2009-10	2010-11	2011-12	2012-13 (till Oct., 2012)	Total
1	2	3	4	5	6
Andhra Pradesh	11	12	16	12	51
Arunachal Pradesh	4	-	2	0	6
Assam	9	16	14	9	48
Bihar	-	4	6	2	12
Chhattisgarh	16	8	12	4	40
Dadar and Nagar Haveli	-	-	-	0	0
Gujarat	20	14	14	10	58
Haryana	8	16	4	8	36
Himachal Pradesh	4	4	-	4	12
Jharkhand	8	4	2	0	14

1	2	3	4	5	6
Karnataka	12	4	12	4	32
Kerala	12	-	12	4	28
Madhya Pradesh	12	12	20	0	44
Maharashtra	22	33	32	18	105
Manipur	1	-	-	0	1
Meghalaya	3	2	7	2	14
Mizoram	1	-	-	0	1
Nagaland	-	-	-	1	1
Odisha	5	10	4	6	25
Puducherry	-	-	-	0	0
Punjab	12	8	4	0	24
Rajasthan	20	27	16	24	87
Sikkim	3	-	-	0	3
Tamil Nadu	8	28	08	8	52
Tripura	-	6	-	0	6
Uttar Pradesh	16	21	28	15	80
Uttarakhand	8	-	8	0	16
West Bengal	33	29	36	16	144
Goa	-	-	4	0	4
Delhi	-	-	4	0	4
TOTAL	248	258	265	147	918

Reduction in tiger and leopard population

1901. SHRI RAMA CHANDRA KHUNTIA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether it is a fact that lion population in Gir Forests have increased from 180 in 1974 to 411 in 2010; and